



2026:AHC:18878

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 295 of 2026

Gufran Ali

.....Petitioner(s)

Versus

State Of U.P. And 46 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Suresh Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Heard learned counsel for the parties.
2. Instant writ petition has been filed, inter alia, seeking the following relief :-

"Issue a writ, order or direction in the nature of mandamus commanding the Deputy Director of Consolidation, Chandauli (respondent no.2) to decide the Case No.0414/2025 (Computer Case No.202554141800000414), Gufran Ali & others Vs. Ram Vriksha & others, Under Section 48 (1) of U.P.C.H. Act, 1953, pending in his court expeditiously within the stipulated period as prescribed by this Hon'ble Court."

3. It is submitted that the aforesaid case is pending consideration since the date of its filing, despite the fact that opposite parties have already appeared in the revision and the same is ripen for final adjudication. It is further submitted that in grab of the pendency of the revision, respondents wants to dispossess the present petitioner. Learned Standing Counsel has no objection, if a direction is issued to decide the aforesaid case, expeditiously.
4. In this conspectus as above, no useful purpose would be served to keep this matter pending, therefore, this Court deems it appropriate to finally dispose of the present writ petition, without making any observation on the merits of the case, as mentioned in the writ petition, with a direction to Respondent no.2 to decide the aforesaid case strictly in accordance with law, by means of a reasoned and speaking order, after affording opportunity of hearing to the parties concerned and without granting any unnecessary

adjournments to either of the parties expeditiously, preferably, within a period of **three months** from the date of production of certified copy of this order.

5. With the aforesaid direction, this petition is finally **disposed of**.

January 28, 2026

VR

(Dinesh Pathak,J.)